NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. 6-1.1 8

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP((B)	-	For filing	Rule-4 of IB	Reliance Capital AIF Trustee Company Pvt.
No.124/BB/20		objections		Ltd. & Others Vs Fortuna Buildcon India
17				Pvt. Ltd.

SL.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
NO.	& PHONE NUMBER		1
1.	R. Saranya Devi 9449378870	RESPONDENTS	R. Laranya deri

M.G. Nanjappa
Viveh. B.S.
Raghanandan. S.

ORD

Vivel Bs

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present who requested time for filing objections. Time extended for last chance. List it on 01.02.2018.

Member (T)

Member (J)